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Date of order: 21.10.1998

#### IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA No.335/98

1. Wilfred D. S/c Shri M.F.Dooming, age 48 years, presently working as Machinist-III, Carriage Depot, Gangapur City.

- 2. Bhambal Chand S/o Shri Ram Lal, age 46 years, presently working as Wheel Taper, Gangapur City.
- 3. Kamal Singh S/o Shri Kishan Lal, age 40 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 4. Johri S/o Shri Mool Chand, age 54 years, presently working as Carpenter Gr.I, Carriage Depot, Gangapur City.
- 5. Abdul Latif S/o Shri Bashir, age 52 years, presently working as Fitter Grade-II, Carriage Depot, Gangapur City.
- 6. Kamla Devi W/o Shri Ghanshyam, age 52 years, presently working as Repaker-III, Carriage Depot, Gangapur City.
- 7. Kalyan Prasad Jha S/o Shri Ratan Lal, age 51 years, presently working as Wheel Taper, Carriage Depot, Gangapur City.
- 8. Ram Khiladi S/o Shri Sanwalia, age 45 years, presently working as Reveater Gr.III, Carriage Depot, Gangapur City.
- 9. Laxmi Narayan S/o Shri Bhagwati Prasad, age 50 years, presently working as Reveater Gr.III, Carriage Depot, Gangapur City.
- 10. Karan Singh S/o Shri Mool Chand, age 43 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 11. Amar Singh S/o Shri Dhoori Lal, age 46 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 12. Shyam Lal R. S/o Shri Ram Kishore, age 48 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 13. Prabhu Lal S/o Shri Jai Lal, age 45 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- Bal Kishan S/o Shri Chandrika Prasad, age 47 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.



- 15. Mehtab Singh S/o Shri Samunder Singh, age 45 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 16. Deen Mohammad S/o Shri Hameed, age 47 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 17. Taj Mohammad S/o Shri Noor Mohammad, age 36 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 18. Kanhaiya Lal S/o Shri Ananda, age 43 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 19. Babu Lal S/o Shri Ratan Lal, age38 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 20. Banard Gravery S/o Shri Subastian, age 39 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 21. Ramji Lal S/o Shri Gopal, age 42 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 22. Sabir Hussain S/o Shri Kallu Khan, age 44 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 23. Ghanshyam S/o Shri Kalyan, age 39 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 24. Ramesh Chand S/o Shri Johri Lal, age 45 years, presently working as Head Khalasi, Carriage Depot, Gangapur City.
- 25. Sohan Lal S/o Shri Poonia, age 47 years, presently working as Khalasi, Carriage Depot, Gangapur City.
- 26. Nadan Lal S/o Shri Bansi, age 40 years, presently working as Khalasi, Carriage Depot, Gangapur City.
- 27. Madhav Singh S/o Shri Jatan Singh, aged 51 years, r/o Carriage Depot, Gangapur City.

### .. Applicants

# Versus

- Union of India through its Secretary, Ministry of Railways, New Delhi.
- 2. Western Railway through its General Manager, Mumbai.
- 3. Divisional Railway Manager, Western Railway, Kota.
- City. 4. C.W.S., Western Railway, Gangapur City.

.. Respondents

Mr. Mahendra Shah, counsel for the applicants CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

#### ORDER

## PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicants, named above, have filed this application under Section 19 of the Administrative Tribunals Act, 1985 (for short the Act) assailing their transfers from Gangapur City vide Ann.Al dated 21.7.1998.

- 2. Heard the learned counsel for the applicants.
- 3. The applicants are holders of the posts mentioned against their names in para 4.1 of the application. Their grievance is that respondents Nos. 3 and 4 are bent upon shifting the examination of the trains from Gangapur City in contravention of the Board's directions and accordingly they want to reduce the staff meant for the examination of trains. It is urged on behalf of the applicants that the order by which the applicants have been transferred from Gangapur City to other stations is illegal. The applicants have not made any representation in regard to their grievance to the concerned authorities before approaching this Tribunal as envisaged by Section 20 of the Act.
- 4. In the circumstances, this application is disposed of at the stage of admission with a direction to the applicants to make representations in regard to their grievance to the respondent No.3 within 10 days of the date of this order and in case any representation is made by the applicants within the aforesaid period, the respondent No.3 shall decide the same through a speaking order on merits within a month of its receipt. Let a copy of the OA and Annexures thereto be sent to the respondent No.3 alongwith a copy of this order. If the applicants are aggrieved by any decision taken on the representations, they may file a fresh OA.

CACARA (GOPAL KRISHNA)
VICE CHAIRMAN